

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3504  
TO BE ANSWERED ON 23.03.2017**

**POWER PROJECT IN BIHAR**

**†3504. SHRI RAMA KISHORE SINGH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether any meetings were held between the Union and the States particularly Bihar for clearance of new and pending power projects and payment of outstanding dues;**
- (b) if so, the details and the outcome thereof;**
- (c) whether proposals have been received from the States particularly Bihar setting up power plants, mega power projects, coal linkage, share in power plants, setting up of super grids renovating of old plants etc., if so, the details thereof and response of the Government thereto; and**
- (d) the steps taken thereon and the funds allocated, State-wise?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) & (b) : A meeting regarding Dagmara Hydro Project of 130 MW in Bihar was held between the States and the Central Electricity Authority (CEA) on 20.03.2013. However, the concurrence could not be accorded due to high cost estimates and tariff. There is no other pending proposal for Hydro Project from Bihar.**

**The issue of pending outstanding dues of Central Generating Companies with States and UTs is raised from time to time at various meetings by Ministry of Power such as monthly review Planning & Monitoring (RPM) Meetings and Power Ministers' Conference.**

**(c) & (d) : As per Section 7 of the Electricity Act 2003, any generating company may establish, operate and maintain a generating station without obtaining a license/permission under this Act, if it complies with the technical standards relating to connectivity with the grid. Accordingly, sanction of the Government is not required for setting up of thermal power projects (TPP). However, for setting up of Hydroelectric Power Projects, the Detailed Project Reports (DPRs) are required to be submitted for concurrence of the CEA. Details of TPPs proposed to be set up in the country including Bihar by various State Govts./ JV with State Govt. are given at Annex-I.**

**DPRs of 09 Hydro Electric Projects, with an aggregate installed capacity of 6,414 MW including Bihar, are with various appraising group of Central Electricity Authority (CEA)/Central Water Commission (CWC)/Central Soil and Materials Research Station (CSMRS). Details are given at Annex-II.**

**Applications received for approval of Bridge linkage to thermal power plants including TPP's in Bihar are given at Annex-III. No proposal for renovation of TPPs has been received in the CEA.**

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**ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 3504 TO BE ANSWERED IN THE LOK SABHA ON 23.03.2017.**

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**Details of Thermal Power Projects proposed to be set up by various State Govts./ JV with State Govt.**

Sl. No.	Name of Project	No. of Units x Unit Size (MW)	Capacity (MW)	State
1	Pirpainti TPP	2x660	1320	Bihar
2	Lakhisarai TPP	2x660	1320	Bihar
3	Panipat TPP U-9	1x660/800	660/800	Haryana
4	Deenbandhu Chotu Ram TPP	1x660	660	Haryana
5	Jawaharpur TPP	2x660	1320	Uttar Pradesh
6	Panki Extn.	1x660	660	Uttar Pradesh
7	Obra - C Extn. TPP	2x660	1320	Uttar Pradesh
8	Harduaganj TPP Extn.-II	1x660	660	Uttar Pradesh
9	TPP at Hazipur	2x660	1320	Punjab
10	Bhaiyathan TPP	2x660	1320	Chhattisgarh
11	Korba South	2x500	1000	Chhattisgarh
12	Duwasan TPP	2x800	1600	Gujarat
13	Sinor TPP Unit - 2	1x800	800	Gujarat
14	Satpura TPS	1x660	660	Madhya Pradesh
15	Nasik TPS	1x660	660	Maharashtra State Power Generation Company Ltd.
16	Bhusawal TPP Unit-6	1x660	660	Maharashtra State Power Generation Company Ltd.
17	Godhna TPP	2x800	1600	Chhattisgarh
18	Singareni Unit - 3	1x600	600	Telangana
19	Ennore TPS	1x660	660	Tamil Nadu
20	Udangudi St - I	2x660	1320	Tamil Nadu
21	Dr. NTPS Stage - V	1x800	800	Andhra Pradesh
22	Srikakulam TPS	2400	2400	Andhra Pradesh
23	Sri Damodaram Sanjeevaiah	1x800	800	Andhra Pradesh
24	Edlapur	1x800	800	Karnataka
25	Ennore TPS Replacement	1x660	660	Tamil Nadu
26	Uppur TPP	2x800	1600	Tamil Nadu
27	Patratu TPS Expansion Phase - I	3x800	2400	Jharkhand
28	Tenughat TPS Expansion	2x660	1320	Jharkhand
29	Bakreshwar TPP	1x660	660	West Bengal
30	Santalidih TPP	2x800	1600	West Bengal
31	Kamkhaya TPP	3x800	2400	Odisha
32	Sagardighi	1x600	600	West Bengal
33	Margherita TPP	1x660	660	Assam

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**ANNEX-II**

**ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 3504 TO BE ANSWERED IN THE LOK SABHA ON 23.03.2017.**

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**List of Hydro-Electric Schemes which are with various appraising groups of the  
CEA**

**(As on 20.03.2017)**

<b>Sl. No.</b>	<b>Scheme</b>	<b>State</b>	<b>Sector</b>	<b>Agency</b>	<b>Installed Capacity (MW)</b>
<b>1.</b>	<b>Jelam Tamak</b>	<b>Uttarakhand</b>	<b>Central</b>	<b>THDCIL</b>	<b>108</b>
<b>2.</b>	<b>Bowala Nand Paryag</b>	<b>Uttarakhand</b>	<b>State</b>	<b>UJVNL</b>	<b>300</b>
<b>3.</b>	<b>Dagamara</b>	<b>Bihar</b>	<b>State</b>	<b>BSPCL</b>	<b>130</b>
<b>4.</b>	<b>Umngot</b>	<b>Meghalaya</b>	<b>State</b>	<b>MePGCL</b>	<b>210</b>
<b>5.</b>	<b>Subansiri Middle (Kamla)</b>	<b>Ar. Pradesh</b>	<b>Private</b>	<b>KHEPCL</b>	<b>1800</b>
<b>6.</b>	<b>Attunli</b>	<b>Ar. Pradesh</b>	<b>Private</b>	<b>AHEPCL</b>	<b>680</b>
<b>7.</b>	<b>Magochu</b>	<b>Ar. Pradesh</b>	<b>Private</b>	<b>SMCPCL</b>	<b>96</b>
<b>8.</b>	<b>Dibang</b>	<b>Ar. Pradesh</b>	<b>Central</b>	<b>NHPC</b>	<b>2880</b>
<b>9.</b>	<b>Luhri-I HEP</b>	<b>Him. Pradesh</b>	<b>Central</b>	<b>SJVNL</b>	<b>210</b>
				<b>Total</b>	<b>6414</b>

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**Details of TPP's for which Bridge linkage applications received from the State Govt.**

Sl. No	Name of Project	State	Developer	Capacity (MW)	Capacity of Bridge Linkage recommended by SLC(LT)
1.	TPP at Pegadapalli	Telangana	Singareni Collieries Comapany Limited	2x600 MW Stage-I	1200
2.	TPP at Pegadapalli	Telangana	Singareni Collieries Comapany Limited	(1x660 MW Stage-II)	Bridge Linkage not granted
3.	Harduaganj Ext.	UP	UPRVUNL	1x660	660
4.	Jawaharpur TPP	UP	UPRVUNL	2x660	1320
5.	IB TPP Expn.	Odisha	OPGC	2x660	1320
6.	Yermarus TPP	Karnataka	KPCL	2x800	1600
7.	Bellary TPP Unit -3	Karnataka	KPCL	1x700	700
8.	Panki Extn. TPP	UP	UPRVUNL	1x660	660
9.	Marwa TPP U-1 & 2	Chhattisgarh	CSPGCL	2x500	1000
10.	Kakatiya St II	Telangana	TSGENCO	1x600	600
11.	Koradi TPP U-8,9,10	Maharashtra	MAHAGENCO	3x660	1980
12.	Chandrapur TPP U-8&9	Maharashtra	MAHAGENCO	2x500	1000
13.	Parli TPP U-8	Maharashtra	MAHAGENCO	1x250	250
14.	Obra 'C' TPP	UP	UPRVUNL	2x660	1320
15.	Chhabra TPP Unit 5&6	Rajasthan	RRVUNL	2x660	1320
16.	Suratgarh TPP U7&8	Rajasthan	RRVUNL	2x660	1320
17.	Chhabra TPP Unit 3&4	Rajasthan	RRVUNL	2x250	500
18.	Kalisindh TPP Unit1&2	Rajasthan	RRVUNL	2x600	1200
19.	Shri Singaji Phase -II	MP	MPPGCL	2x660	1320

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